श्री नवाबसिंह चौहान: क्या कर्मचा-रियों की इन सोसाइटियों ने सरकार से कोई माली सहायता भी मांगी है अगर मांगी है, तो वह क्या है ? साथ ही साथ क्या इन सोसाइटियों के संम्बन्ध में कोई जांच पड़ताल सरकार की तरफ से हुई है ?

Oral Answers

श्री डी० पी० करमरकर : जिस हद तक मेरी जानकारी है उस हद तक कोई पैसे की मांग उन्होंने नहीं की है। वे अगह चाहती हैं and that is under consideration.

श्री पां० ना० राजभोजः नया मंत्री महोदय क्रुपा करके बतायेंगे कि दिल्ली में कितनी हाउसिंग सोसाइटीज हैं श्रीर उनकी सदस्य संख्या कितनी है ?

श्री डी० पी० करमरकर: मेरे पास वय नहीं है। जो मिनिस्टी को-ग्रापरेटिव सोसाइटीज डील करती है, वह इस सम्बन्ध में बता सकती है। फिर भी माननीय सदस्य अगर नोटि। देंग तो कोशिश करूंगा।

श्री पां० ना० राजभोज: क्या किसी सोबाइटी से रजिस्टर करने से पहले वादा किया गया था ?

श्री डी० पी० करमरकर: कुछ सोसाइ-टीज ऐसी थीं, जिनके प्लान्स वगैरह मंजुर हुये थे, उनको इस रकावट से हमने मुक्त किया ।

श्री पां० ना० राजभोज : जमीन देने में सोसाइटीज में प्रायरिटी किस प्रकार लगाइ जायगी, यह क्रपा करके भ्राप बतायेंगें ?

श्री डी० पी० करमरकर : प्रायरिटी जब मनासिब हो जायगी, तब जायगी।

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if any scrutiny has .been made as to how many societies are genuine ones?

SHRI D. P. KARMARKAR: Genuine ones it is really very difficult to find out, but an attempt is being made.

WORKING OF NATIONALISED TRANSPORT SERVICES

*704. SHRI M. S. GURUPADA SWAMY: Will the Minister ol Transport and COMMUNICATIONS be pleased to state:

- (a) whether there is any proposal under Government's consideration to set up a committee to examine the working of the nationalised transport services in various parts of the country; and
 - (b) if so, when it will be set up?

THE MINISTER OF STATE IN THE TRANSPORT MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): (a) No.

(b) Does not arise.

SHRI M. S. GURUPADA SWAMY: May I know. Sir, whether it is a fact that the transport services in some States are run departmentally and no steps have been taken by those Governments so far to set up Corporations though they have been advised to do so by the Centre?

SHRI RAJ BAHADUR: It is true that in many States nationalised transport services are run departmentally. But it is not true that all these States have not yet formed Corporations. Some States have formed and some others have not. Efforts are being made to persuade them to set up Corporations to run the nationalised transport services.

SHRI M. S. GURUPADA SWAMY: May I know, Sir, as a result of this, how much revenue the Central Government ia losing by way of tax?

SHRI RAJ BAHADUR: That is difficult to

DR. RAGHUBIR SINH: May I know Sir, whether the Central Government examines the propositions in respect of nationalisation of transport by the States when the Central Government is approached by the State Government for any financial help?

SHRI RAJ BAHADUR: According to the suggestion of the Planning Commission we asked the Governments concerned to set up Corporations for running nationalised transport services, but we have not been able to secure an agreement from all of them in regard to this particular matter, but We are trying. When proposals are made to us for nationalisation or extension of nationalised services, we always take this matter into account.

SHRI M. S. GURUPADA SWAMY: May 'I know, Sir, whether the fares charged by the nationalised transport services are much higher than the fares charged by private operators?

SHRI RAJ BAHADUR: I cannot say that it is true in all cases. It may be so here and there. But that is a matter for the local State Government to think about and decide. Maybe, nationalised service offers better and more regular service.

SHRI N. M. LINGAM: May I know, Sir, if it is the policy of the Government that goods transport should be in the private sector? If so, how far are these State Governments implementing this policy?

SHRI RAJ BAHADUR: The policy is that by the end of the Third Plan, goods services may not be nationalised.

DR. RAGHUBIR SINH: May I know, Sir, whether there is a proposal to have some representative from the Central Government also on these nationalised transport Corporations of the States?

SHRI RAJ BAHADUR; The Railway Ministry does participate in certain nationalised road transport undertakings. There, I think, the Railway Ministry is represented. I do not see, Sir, whether the Central Government ss such can persuade the State Governments to take their representative in all cases.

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DR. RAGHUBIR SINH: When the Central Government extends financial help to these State Transport Corporations, may I know, Sir, whether there should not be a representative of the Central Government to see that the whole thing is done on right lines?

to Questions

SHRI RAJ BAHADUR: I think I have given my answer, Sir.

SETTING UP OF COMMITTEE TO ADVISE ON PROBLEMS OF AGRICULTURE

- ◆705. SHRI M. S. GURUPADA SWAMY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether Government have decided to set up a high-power committee to advise on problems of agricul-culture; and
- (b) if so, what will be the specific functions of this committee?

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): (a) and (b) The question of setting up an Agricultural Commission to make a comprehensive examination of the entire field of agriculture is under consideration.

SHRI M. S. GURUPADA SWAMY: May I know, Sir, whether this Committee which is going to be set up will consist of only officials or will it also take non-officials?

DR. P. S. DESHMUKH: Sir, we presumed that the hon. Member was meaning the Agricultural Commission, but evidently he is meaning the other committee, which proposal is under consideration.

SHRI BHUPESH GUPTA; The question relates to the Agricultural Committee. Now, Sir, May I know whether people connected with agriculture and organisations of peasants would be associated with this Committee in order to make recommendations and also probe into the matter?